

Government for creating any post, the salary or honorarium of which would be Rs. 2,000/- per month or more, or would be on a scale, the maximum of which is Rs. 2,000/- a month or more, and the appointment of any person to any such post. It is now proposed to enhance the salary limit from Rs. 2000/- to Rs. 2250/- per month.

Under the existing Act, the Commission has to obtain the approval of the Central Government to implement any scheme or proposal which would involve a capital expenditure exceeding Rs. 3 lakhs. It is proposed to enhance this to Rs. 50 lakhs. Also at present, the Commission is required to obtain the previous approval of the Central Government to re-appropriate funds if such re-appropriation has the effect of augmenting the budget provision by more than 20 per cent or by Rs. 7½ lakhs whichever is less. It is now proposed to remove the restriction of Rs. 7½ lakhs.

(c) The Bill is proposed to be introduced very shortly during the current session.

Second Language Convention

1983. Shri P. Kunhan: Will the Minister of Home Affairs be pleased to state:

(a) whether any recommendations have been made by the All India Language Convention held in Delhi;

(b) whether the All India Language Convention has demanded the appointment of a Second Language Commission; and

(c) if so, what is the reaction of Government?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) and (b). Certain reports appearing in Newspapers have come to the notice of Government. There is no mention in these reports of any demand for the appointment of a Second Official Language Commission.

(c) Does not arise.

Blasting of Rocks in Laccadives

1984. Shri Nallakoya: Will the Minister of Home Affairs be pleased to refer to the reply given to Unstarred Question No. 2269 on the 23rd March, 1959 and state:

(a) whether any progress has since been made to blast the rocks in Laccadives;

(b) if not, what are the reasons for the delay in implementing the proposals already approved; and

(c) by what time Government propose to implement the scheme?

The Minister of State in the Ministry of Home Affairs (Shri Datar):

(a) to (c). A technical expert was deputed to the islands. His scheme involves a good deal of scarce foreign exchange and is being examined.

Copper Deposits in Alwar

1985. Shri K. R. Gupta: Will the Minister of Mines and Fuel be pleased to state:

(a) whether it is a fact that in areas near villages Partagarh, Jodhavas and other surrounding villages of Tehsil Thana-Gazi, District Alwar (Rajasthan), New Copper Deposits have been found and exploring and drilling work is going on in that area;

(b) if so, since when this exploration and drilling work is going on and what ore the up-to-date results of the same;

(c) how much time will be taken to complete this work and get full results of the same; and

(d) in view of the findings of these deposits whether Government contemplate to take up detailed survey exploration and drilling for copper ore in the Alwar Districts as a whole, with particular attention to Thana-Gazi Rajgarh, Alwar Mundawar and Behror Tehsils of the District?